


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National Lok Adalat on 21.08.2022 (Sunday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Place of Posting
1.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Yogesh Joshi S/o Sh. N. C. Joshi EC: 36777474 Mob. No. 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Nitesh Kumar S/o Sh. Hari Shanker EC: 33109413 Mob. No. 9999467254	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Rakesh Kumar S/o Samunder Singh EC: 98736245 Mob. No. 8826858764	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Dinesh Kushwaha S/o Sh. Om Prakash Kushwaha EC: 58623787 Mob. No. 9582235576	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Ashok Kumar Ray S/o Sh. Manik Chand Ray EC: 41259896 Mob. No. 9990705483	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Aashish Yadav S/o Sh. Nathu Singh Yadav EC: 52029244 Mob. No. 7827427557	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Archana Gusain W/o Sh. Pramod Singh EC: 12064 Mob. No. 8743060992	PA in the Court of Sh. Paramjit Singh, District Judge (Commercial Court)-06, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Jyoti D/o Sh. Sat Prakash Mob. No. 9821615571	PA in the Court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
10.	Ms. Swati Anand D/o Sh. Balraj Kumar Anand EC: 14741646 Mob. No. 9899245747	PA in the Vacant Court of Civil Judge-08, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

  
20.8.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI



No. 61323-354 /Admn-I/P & T/HQs/2022

Dated, Delhi the 20 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

*[Handwritten Signature]*